

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 276
TO BE ANSWERED ON 04.02.2020**

LIVING STANDARDS OF RELIGIOUS GROUPS

276. SHRIMATI SAJDA AHMED:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether any study has been conducted to know the level of the living standards of economically underprivileged population of different religious groups and if so, the details thereof;
- (b) whether it is true that the inequality level in the living standards of the Scheduled Castes (SCs) population has increased during the last three years and if so, the details thereof;
- (c) the details of monthly per capita consumer expenditure of the different households belonging to religious groups; and
- (d) the steps taken by the Government to bring equality in the living standards among the population of the different religious groups?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)**

(a): As per the Allocation of Business Rules 1961 the matter does not pertain to this Ministry. Therefore, no study has been conducted by the department to know the level of the living standards of economically underprivileged population of different religious groups;

(b), (c) and (d) do not arise
